

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2431
ANSWERED ON:18.12.2003
CASES AGAINST CORRUPT OFFICIALS
MADAN PRASAD JAISWAL;RAM TAHAL CHOUDHARY

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether a number of officers at the senior level of the Prasar Bharati have been found indulging in corrupt practices and the cases have been initiated against them;
- (b) if so, the names of the officers and the specific charges of corruption against each;
- (c) whether some of these officers still continue to be in service and have not been placed under suspension pending the completion of cases against them; and
- (d) if so, the reasons therefor ?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) & (b) : Yes Sir. The details are given in Annexure.

(c) & (d) : Yes Sir. The decision to place an officer under suspension or otherwise is taken by the disciplinary authority keeping in view the facts and circumstances of the case with specific reference to the recommendations of the investigating authority.

Annexure referred to in reply to Parts (a) & (b) of the Lok Sabha Unstarred Question No. 2431 for 18/12/2003.

Names of senior level officers proceeded against during the year 2003 and specific charges of corruption in brief.

S.No. Name & Designation of the officer S/Sh. Specific Charges in brief

1. M.B. Pahari, Deputy Director General,
DG: Doordarshan. Extended undue favours to certain firms by awarding TV programmes in violation of existing Rules/Guidelines
2. S.Z. Fazil, Station Director
While working as Assistant Station Director, Centre Production Centre, Doordarshan, Asiad Village, New Delhi he processed a programme of Kashmiri music and entertainment. While preparing estimates for payment of fees to the artists the estimates were prepared on the higher sides and double payments were made to them. Sh. Fazil accepted false/forged/fabricated receipts in collusion with private producers.
3. Shashank Narayan, Assistant Controller of Sales, Prasar Bharati He approved banking of unused free commercial time in favour of a private firm in violation of bid rules for telecast of feature film in Doordarshan Kendra, Kolkata
4. Shri Y.S.Kataria, News Editor, News Services Division, All

- India Radio, New
Delhi Possession of assets, disproportionate to
his known source of income.
5. Shekhar Prasad, Station Engineer,
Doordarshan
Maintenance Centre,
Dhanbad Favoured the firms of his relatives without
market survey and quotations while
awarding contracts for supply of Diesel
Generator sets.
6. Biswanath Das, Director (retd.),
Doordarshan
Kendra, Kolkata Committed irregularities in the process of
framing bid rules, tender procedures in
respect of telecast of Bengali Feature Film
in Doordarshan Kendra, Kolkata.
7. K. Kunhikrishnan, Deputy Director
General (C&S),
Doordarshan Approved increase in duration and
periodicity of a programme against the
decision of Prasar Bharati Board and also
deviated Rate Card while finalising the
commercial terms of the said programme.
8. Shyamal Roy Chowdhury,
Assistant Station
Director,
Doordarshan
Kendra, Kolkata Approval of number of episodes was
conveyed by him without the approval of
the competent authority
9. Shri Arvind Kumar, Director (Estimate),
DG: All India Radio. Committed irregularities while dealing with
the FMRDS paging service with various
companies leading to financial loss to the
Government.
10. Shri S.K. Das, SE (Civil), Civil
Construction Wing,
All India Radio.
Kolkata. Acceptance of tenders considering
arbitrary market rates for the justification of
tenders.
11. M.B.A. Khan, Surveyor of works (Civil), Civil
Construction Wing,
All India Radio. New
Delhi Adoption of very high rates for justification
of the work. While executing work at All
India Radio Station, constructed the
retaining wall in dry stone random rubble
masonry in violation of the agreement
resulting in collapse of wall leading to loss
to Government.
12. A.K. Khan, Executive Engineer (Civil), Civil
Construction Wing,
All India Radio,
Calcutta Excess material were issued beyond

sanctioned limit and also spent towards minor works from contingency without maintaining records while executing work at All India Radio station.

13. Shri T. Nanakan, Executive Engineer,
Civil Construction
Wing, All India
Radio, Trivandrum. Committed gross financial irregularities in awarding transportation contract of cement.

14. Shri Lalit Kumar, Executive Engineer
(E), Civil
Construction Wing,
All India Radio, New
Delhi Releasing the final bill to the agency without making recovery from the agency for their lapses and overlooking their liabilities of balance work and without getting sanction of extra items and deduction items from the competent authority.

15. Shri Rati Ram, the then Station
Director,
Doordarshan
Kendra, Jaipur
(since retired.) Allowed coverage of news based current affairs programme to the unapproved stringers/unauthorised firms against the existing guidelines.